Sub: Advertisement for engagement of Multi tasking Staff (MTS) on contractual basis in the National Green Tribunal, Principal Bench at New Delhi – reg.

Applications are invited from eligible candidates for engagement of MTS on contractual basis for a period of 06 (six) months, which may be further extended depending upon the performance/requirement or as may be decided by the Competent Authority, as per the following criteria.

<table>
<thead>
<tr>
<th>Name of the posts &amp; Number</th>
<th>Eligibility</th>
<th>Age limit</th>
<th>Place of assignment</th>
<th>Remuneration</th>
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<td>MTS – 05 (Five)</td>
<td>(i) Matriculation or equivalent from a recognised Board.</td>
<td>Between 18 to 27 years.</td>
<td>National Green Tribunal Principal Bench, New Delhi</td>
<td>As per the Minimum wages Act as amended from time to time.</td>
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<td>(ii) Knowledge of handling clerical, caretaking work etc. will be given preference.</td>
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2. The terms and conditions for the above engagement shall be as follows:

   i. The person engaged as MTS shall perform his duties as assigned by the controlling officer from time to time.

   ii. One day leave shall be given in a month, to be availed with prior permission.

   iii. In special circumstances, the MTSs can be called for service on holidays or duties can be assigned work beyond normal working hours. The MTSs are required to mark the biometric attendance and punctuality be maintained.

   iv. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.

   v. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him.

   vi. He shall perform his obligation with all necessary skills, diligence, efficiency and economy.

Contd….2/
vii. During the term of service, he/she shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.

viii. He shall treat all the information as confidential and use the same only for the purpose of the performance of service.

ix. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.

x. The engaged persons, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be terminated from engagement without giving any notice.

3. The competent authority reserves the right either to make engagement or may not proceed for engagement even though the advertisement as published.

4. Interested person may submit their bio-data with the particulars in the enclosed format along with relevant documents to the “Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001 on or before 10/10/2019 (5:00 PM).

(Dr. Sukhda Pritam)
Deputy Registrar

Copy to:

01. PPS to Hon’ble Chairperson
02. PA to Hon’ble Judicial & Expert Members
03. PA to Ld. Registrar General, NGT, PB, New Delhi
04. Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune) to notify in the Notice Board.
05. Ld. Deputy Registrar, NGT, PB
06. Consultant, Accounts Section
07. All Section In-charge, NGT, PB
08. Computer In-charge for uploading on the website
09. Guard file
10. Concerned Office File

(Dr. Sukhda Pritam)
Deputy Registrar
APPLICATION FORM FOR ENGAGEMENT OF MTS ON CONTRACTUAL BASIS

POST APPLIED FOR

1. Name (in block letters) :

2. Father's / Husband's Name :

3. Sex : (Male/Female)
Category : General/OBC/SC/ST

4. Postal Address (for correspondence) :

   (i) Contact No.
   (Mobile & Landline) :

   (ii) Alternative Contact :

5. Permanent Address :

6. E-mail id :

7. Fax No. :

8. Date of Birth

   Years  Months  Days

9. Educational Qualification:

<table>
<thead>
<tr>
<th>Exam Passed</th>
<th>Board/ University</th>
<th>Year of passing</th>
<th>Subjects</th>
<th>Division / Class</th>
<th>Percentage</th>
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### Professional Qualification:

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<th>Board/ University</th>
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<th>Subjects</th>
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### Experience:

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<th>Post held</th>
<th>From</th>
<th>To</th>
<th>Scale of Pay/ consolidated pay / remuneration</th>
<th>Ministry/Department</th>
<th>Subject handled (in brief)</th>
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### Any Other Information

(Additional sheet may be furnished, if required)

- ...
- ...
- ...

### DECLARATION

I solemnly do hereby affirm and declare that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

(...............................)
Signature

Date:...........................

Place:..........................